

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

C.S.A. No. 494/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

NAME OF THE PARTIES: Supa Windfarm Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

CSA 492/230-232/NCLT/MB/MAH/2017  
CSA 493/230-232/NCLT/MB/MAH/2017  
CSA 494/230-232/NCLT/MB/MAH/2017  
CSA 495/230-232/NCLT/MB/MAH/2017  
CSA 496/230-232/NCLT/MB/MAH/2017  
CSA 497/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.9.2017.

Sd/-

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)